

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 308 /Confdl. /2016
II-2-30/2001

Bilaspur, dated 06 / 05 /2016

Copy of order No. F 2-10/2013/1/I dated 06.05.2016 issued by the Secretary, Government of Chhattisgarh, General Administration Department, Mahanadi Bhawan, Mantralaya, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (11) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (12) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (13) Principal Secretary, Government of Chhattisgarh, General Administration Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (14) Private Secretary to Governor, Governor's Secretariat, Raj Bhawan, Raipur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (16) Shri Sharad Kumar Gupta, Principal Judge, Family Court, Durg for information and compliance. He is directed to take charge at his new place of posting on or before 21th May, 2016. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately his handing/taking over charge reports to this Registry.
- (17) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (18) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (19) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.

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- (20) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (21) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (23) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (24) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (25) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी भवन, नया रायपुर पिन 492002

// आदेश //

नया रायपुर, दिनांक मई, 2016

क्रमांक एफ 2-10/2013/1/एक :: विधि एवं विधायी कार्य विभाग के आदेश क्रमांक 915/P.S.Law/1226/XX-B/C.G./16 नया रायपुर दिनांक 29.04.2016 द्वारा श्री शरद कुमार गुप्ता, प्रमुख न्यायधीश की सेवाएं प्रतिनियुक्ति पर विधिक सलाहकार, राज्यपाल सचिवालय के पद पर नियुक्ति हेतु सामान्य प्रशासन विभाग को सौंपी गई है। राज्य शासन एतद्वारा उन्हें कार्यभार ग्रहण करने के दिनांक से आगामी आदेश तक राज्यपाल के विधिक सलाहकार के पद पर प्रतिनियुक्ति पर पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(डी०डी० सिंह)
सचिव

छत्तीसगढ़ शासन,
सामान्य प्रशासन विभाग

पृ० क्रमांक एफ 2-10/2013/1/एक
प्रतिलिपि:-

नया रायपुर, दिनांक 06 मई, 2016

1. प्रमुख सचिव, मुख्य मंत्री, छत्तीसगढ़, मंत्रालय, नया रायपुर
2. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, मंत्रालय, नया रायपुर
3. माननीय राज्यपाल के प्रमुख सचिव, राजभवन सचिवालय, रायपुर
4. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर
5. मुख्य सचिव के अवर सचिव, मंत्रालय, नया रायपुर
6. श्री शरद कुमार गुप्ता, प्रमुख जज, परिवार न्यायालय (Family Court) दुर्ग, छत्तीसगढ़ की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

सचिव

छत्तीसगढ़ शासन

सामान्य प्रशासन विभाग

APC (Comp.)
6/5/16